

**Annexure-1**

**Name of the corporate debtor: SUPREME & COMPANY PRIVATE LIMITED; Date of commencement of CIRP 05.06.2024;**

**List of creditors as on: 02.07.2024**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	<b>Bank of Baroda</b>	21-Jun-24	1,213,010,032.61	1,213,010,032.61	Working Capital Loan	Not Known		No	45.92	Nil	Nil	Nil	Nil	
2	<b>Indian Bank</b>	21-Jun-24	229,342,730.75	229,342,730.75	Working Capital Loan	Not Known		No	8.68	Nil	Nil	Nil	Nil	
3	<b>Canara Bank</b>	25-Jun-24	421,424,874.12	421,424,874.12	Working Capital Loan	Not Known		No	15.95	Nil	Nil	Nil	Nil	
4	<b>Union Bank</b>	25-Jun-24	234,344,446.59	234,344,446.59	Working Capital Loan	Not Known		No	8.87	Nil	Nil	Nil	Nil	
5	<b>Tamilnadu Mercantile Bank</b>	25-Jun-24	185,546,011.96	185,546,011.96	Working Capital Loan	Not Known		No	7.02	Nil	Nil	Nil	Nil	
6	<b>Axis Bank</b>	25-Jun-24	357,746,339.40	357,746,339.40	Working Capital Loan	Not Known		No	13.54	Nil	Nil	Nil	Nil	
			2,641,414,435.43	2,641,414,435.43					100.00					